

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 155 of 2013 &
IA. Nos. 223 of 2013 & IA No. 40 of 2014

Dated : 9th May, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

The Indian Hotels Co. Ltd & Anr. ... Appellant(s)
Versus
Maharashtra Electricity
Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. P.S. Narasimha, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Ms. Prerna Priyadarshini

Counsel for the Respondent(s) : Mr. Harinder Toor
Mr. Ganesh Kamath with
Mr. Rajendra Dubal
Mr. Pawar (Reps.) for R.2

ORDER

As agreed by the learned counsel for the parties, post the matter
for further hearing on **30.05.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js